

(b) Fertilizer Corporation of India has incurred an expenditure of Rs. 94 lakhs on the development of site, staff etc. Attempts are being made to recover a good part of this sum by making the site available for some other use.

#### Post Office Savings Bank Accounts

**643. Shri Ram Harkh Yadav:** Will the Minister of Communications be pleased to state:

(a) the amount of silent accounts lying in the Postal Savings Banks in India at present;

(b) the number of Post Offices where the silent Accounts are lying; and

(c) the rights and liabilities of the depositors of such silent accounts?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jagannatha Rao):** (a) Rs. 100031702 at the end of November, 1965.

(b) In almost all the post offices doing S.B. work throughout the country.

(c) A silent account does not lapse to Government but may be re-opened at any time on the application of the depositor, and the interest that has accumulated will be added to the principal when the account is revived.

#### Institute of Research in Himalayan Geology

**644. Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) whether the Institute of Research in Himalayan Geology will be set up in the Geology Department of the Lucknow University; and

(b) if so, its functions and constitution?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaran):** (a) and (b). A proposal to set up an Institute of Research in Himalayan Geology is under the consideration of Government. Details are being worked out.

#### गन्धी बस्तियाँ

645. श्री हुकम चन्ध कछवाय :

श्री बड़े :

श्री बुद्धबीर सिंह :

क्या गृह-कार्य मंत्री दिल्ली में कुछ बस्तियों को गिराये जाने के बारे में 8 दिसम्बर, 1965 के प्रतारंकित प्रश्न संख्या 2071 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली में जो गन्धी बस्तियाँ गिराई जायेंगी क्या उनमें रहने वाले लोगों को कोई प्रतिकर दिया जायेगा ; और

(ख) यदि हाँ, तो किस दर पर ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री पु० शो० नाकर) : (क) और (ख). जिन गन्धी बस्तियों के अनधिकृत निर्माण को दिल्ली नगर निगम गिरा रहा है उनके निवासियों को कोई प्रतिकर देने का विचार नहीं है। ये अनधिकृत निर्माण दिल्ली नगर निगम अधिनियम, 1957 की धारा 343 के अधीन गिराये जा रहे हैं क्योंकि इन्हें दिल्ली नगर निगम अधिनियम के अन्तर्गत अधिकृत घोषित नहीं किया गया है।

#### U.A.R. Students in National Metallurgical Laboratory

**646. Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) whether some U.A.R. student scientists have been admitted in the National Metallurgical Laboratory Jamshedpur for advanced research training;

(b) if so, the details thereof; and

(c) their courses of study and training?